

OFFICE OF THE DISTRICT & SESSIONS JUDGE, N/W: ROHINI DISTRICT COURT: DELHI
(General Administration Branch, N/W)

No. 3919 /GAB/N-W/Rohini/2018

Delhi, dated the 27/11/18

Notice

Tenders/ applications are invited for the allotment of space on license basis in Lawyers' Chamber Building, Rohini Court Complex for running Canteen at ground floor, 4th floor & 8th floor and installation of infrastructure for network coverage in Court Building and Lawyers' Chamber Building at Rohini Court Complex.

The Prescribed application form along with terms and conditions can be obtained from Porta Cabin 'B' near Room No. 403, General Administration Branch, N/W, Rohini Court, Delhi w. e. f. 05/12/2018 to 22/12/2018 between 11:00 am to 3:00 pm against non-refundable cash amount of Rs. 1000/-. Last date for submitting Tender Application forms is 24/12/2018. No application would be entertained after 4.00 pm on 24/12/2018.

District Judge reserves the right to accept or reject any or all the applications without assigning any reason thereof.


(Rajnish Bhatnagar)

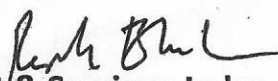
District & Sessions Judge, N/W
Rohini Court, Delhi.

No. 3920-26 /GAB, N-W/Rohini/2018.

Delhi, dated the 27/11/18

Copy forwarded for information and necessary action to:-

1. Notice Board (through Care Taker) at all District Court Complexes: Rohini, Tis Hazari, Patiala House, Karkardooma, Saket & Dwarka.
2. Website Committee, Rohini Court and Tis Hazari Courts, Delhi.
3. For publication in English & Hindi daily newspapers.
4. For affixation at conspicuous place i.e. gate nos. 1, 4 & 5 at Rohini Court, Delhi.


District & Sessions Judge, N/W
Rohini District Court, Delhi.

कार्यालय जिला एवं सत्र न्यायाधीश (उत्तर-पश्चिम), रोहिणी न्यायालय, दिल्ली
सामान्य प्रशासन अनुभाग (उत्तर-पश्चिम)

संख्या...3931...../सा.प्र.अनु./उ.प./रोहिणी/2018

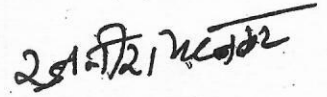
दिल्ली, दिनांक...27/11/18.....

सूचना

अधिवक्ता चैम्बर बिल्डिंग, रोहिणी न्यायालय परिसर के भूतल, चौथे तल एवं आठवें तल पर लाईसेंस आधार पर कैंटीन चलाने और न्यायालय बिल्डिंग एवं अधिवक्ता चैम्बर बिल्डिंग, रोहिणी न्यायालय परिसर में नेटवर्क कवरेज के लिए बूनियादी ढांचे की स्थापना के लिए जगह के आबंटन हेतु निविदा/आवेदन आमंत्रित किये जाते हैं।

निर्धारित आवेदन प्रपत्र नियम एवं शर्तों के साथ सामान्य प्रशासन अनुभाग (उत्तर-पश्चिम), पोर्टा केबिन, कक्ष संख्या 403 (चतुर्थ तल) के नजदीक रोहिणी न्यायालय, दिल्ली से दिनांक 05.12.2018 से 22.12.2018 तक सुबह 11.00 बजे से सायं 3.00 बजे तक रूपये 1000/- अप्रतिदेय नगद भुगतान देने पर प्राप्त किया जा सकता है। निविदा आमंत्रण प्रपत्र को जमा करने की अंतिम तिथि 24/12/2018 है। 24/12/2018 को सायं 4.00 बजे के बाद कोई भी आवेदन स्वीकार नहीं किया जाएगा।

जिला न्यायाधीश को किसी या सभी आवेदन पत्र को बिना कारण बताए स्वीकार या निरस्त करने का अधिकार है।



(रजनीश भटनागर)

जिला एवं सत्र न्यायाधीश (उत्तर-पश्चिम)
रोहिणी जिला न्यायालय, दिल्ली